

(a) whether the production and capacity utilisation are low in F.A.C.T. Udyogamandal Division, Kerala;

(b) whether low production is due to the old plants;

(c) if so, whether Government have any proposal under consideration for modernisation of this unit; and

(d) the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) The capacity utilisation of F.A.C.T's Udyogamandal Division, during 1984-85, was as under :

NITROGEN		PHOSPHATE	
% of Name Plate Capacity	% of Achievable Capacity	% of Name Plate Capacity	% of Achievable Capacity
56.7	82.3	65.8	92.6

(b) Higher production levels could not be achieved due to the ageing of the plant and equipment, frequent power interruptions, load shedding, saline water problem, etc.

(c) and (d) : The company has prepared plans to renovate some of the existing facilities to sustain the present level of production for the next 7—10 years.

Telecom Offices in Andhra Pradesh in Rented Buildings

4822. DR. T. KALPANA DEVI :
SHRI C. JANGA REDDY :

Will the Minister of COMMUNICATIONS be pleased to state the total rent that the Telecom Andhra Pradesh is paying per year for (i) Telephone exchanges, (ii) Telephone officers, and (iii) Telecom Offices buildings ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : The total amount being paid by Andhra Pradesh Telecom. Circle and the Hyderabad Telephone District for buildings taken on rent is Rs. 95,67,424.00 per annum.

Allotment of L.P.G. Agencies

4823. SHRI E.S.M. PEKEER MOHAMMED : Will the Minister of PETROLEUM be pleased to state :

(a) the total number of L.P.G. agencies of the Indian Oil Corporation, Bharat Gas and Hindustan Petroleum (separately) in the country ; and

(b) the total quantity of L.P.G. consumed in the country per day ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) The total number of L.P.G. distributorships of the different Oil Companies operating in the country as on 31.3.85 is as under :

Indian Oil Corporation	1005
Hindustan Petroleum Corporation	776
Bharat Petroleum Corporation	409
Total	2190

(b) The daily consumption of L.P.G. by domestic and other consumers during 1984-85 was approximately 2,600 M.T.

Survey Regarding Deposits of Petroleum or Gas in Bihar

4824. DR. C.P. THAKUR : Will the Minister of PETROLEUM be pleased to state :

(a) whether any survey has been done in Bihar to find out the deposits of petroleum or gas ;

(b) if so, the details thereof ; and

(c) further action being taken by Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) 1956 onwards the ONGC have conducted aeromagnetic survey, geological survey, gravity magnetic survey and seismic survey in Bihar. They have also drilled 3 exploratory wells so far.

(c) Currently one seismic party is working in Bettiah-Lauriya-Nandangarh area. ONGC propose to conduct further seismic surveys and drill one parametric well in Bihar.

Translation]

Demands of employees of Khadi Gramodyog Bhavan

4825. SHRIMATI VIDYAWATI CHATURVEDI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether charter of demands of the employees of Khadi Gramodyog Bhavan, New Delhi has been pending with Khadi Gramodyog Commission, Bombay for many years; and

(b) if so, the time by which problems of the employees are likely to be solved by taking final decision on their charter of demands ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) The employees had sent charter of Demands on 27.8.1982 and 8.9.82. A reply was sent by Khadi and Village Industries Commission on the 8th November, 1982. Some of their demands were discussed on the 4th June, 1984. Replies in regard to various demands were sent from time to time also. For the Settlement of local issues raised by the employees, a local Committee was also constituted. Certain issues like extension of pension, cadrisation of cashiers and

regularisation of posts etc., are however pending finalisation by the Commission as the Trading Staff is employed all over the country and this staff is entitled to several facilities and incentives which are not applicable to regular staff.

(b) It would be difficult for the Commission to take an early decision on the remaining demands of the employees in view of financial implications and varying working conditions in various Bhavans of the Commission which are scattered all over the country.

[*English*]

Public Sector Fertilizer Plants in West Bengal

4826. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the criteria for setting up public sector fertilizer plants in any State ;

(b) the reasons why there is no unit in West Bengal ;

(c) whether his Ministry propose to set up a plant in West Bengal during the Seventh Five Year Plan period; and

(d) if not, the reasons thereof ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) Locations of fertilizer plants are decided on the basis of techno-economic factors including demand of fertilizers, availability of raw material, infrastructure facilities and other relevant considerations like impact on environment.

(b) There are two public sector fertilizer plants in West Bengal—one at Durgapur and the other at Haldia.

(c) Seventh Plan proposals have not yet been finalised.

(d) Does not arise.